



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|--|--|--|
| - ADMISSION WITH NOTICE SERVED - REPLY NOT FILED - | | | | |
| 41 | WP(C)/6995/2023 FIXED | UNION OF INDIA AND 3 ORS. Versus SHRI THAGIRAM NATH | MS. B SARMA | MR H K DAS MS D MAHANTA MR N K SARMA |
| HEARING | | | | |
| 42 | WA/237/2024 B/O | DIMBESWAR DEKA Versus THE STATE OF ASSAM AND 4 ORS | MR. M K CHOUDHURY MR. K SARMA MR. S BORUAH | GA, ASSAM SC, GHC |
| | WITH I.A.(Civil)/2161/2024 in WA/237/2024 | DIMBESWAR DEKA Versus THE STATE OF ASSAM AND 4 ORS | MR. M K CHOUDHURY MR. K SARMA MR. S BORUAH | GA, ASSAM SC, GHC |
| | WITH I.A.(Civil)/2449/2024 in WA/237/2024 | DIMBESWAR DEKA Versus THE STATE OF ASSAM AND 4 ORS | MR. K SARMA MR. S BORUAH | GA, ASSAM SC, GHC |

LEAVE NOTE OF ADVOCATES FOR 24/01/2025

| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 5) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 6) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 7) | J SHARMA | 20-01-2025 | To | 27-01-2025 |
| 8) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 9) | MR. R DE | 22-01-2025 | To | 26-01-2025 |
| 10) | MD. B HUSSAIN | 21-01-2025 | To | 27-01-2025 |
| 11) | MR A H TOUFIQ | 21-01-2025 | To | 27-01-2025 |
| 12) | MR. M K SHARMA | 22-01-2025 | To | 28-01-2025 |
| 13) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 14) | MR R GOENKA | 22-01-2025 | To | 24-01-2025 |

| | | | | |
|-----|-------------------|------------|----|------------|
| 15) | MR A GOENKA | 22-01-2025 | To | 24-01-2025 |
| 16) | MR. U K BORTHAKUR | 22-01-2025 | To | 24-01-2025 |
| 17) | MR. M DUTTA | 23-01-2025 | To | 28-01-2025 |
| 18) | MS. D GHOSH | 22-01-2025 | To | 24-01-2025 |
| 19) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 20) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 21) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|---|---|
| MOTION | | | | |
| 51 | WP(C)/83/2025 FIXED | M/S GANGADHAR FISHERY CO OP SOCIETY LTD Versus THE STATE OF ASSAM AND 3 ORS | MR. A K SARMA MR H J TAMULI MR D KALITA | GA, ASSAM SC, FISHERY |
| | WITH I.A.(Civil)/126/2025 in WP(C)/83/2025 | M/S DHUBRI DISABLED MEN JHOGRA DOHAR AND SOULMARI BEEL FISHERY DEVELOPMENT COOPERATIVE SOCIETY LTD Versus M/S GANGADHAR FISHERY COOP SOCIETY LTD AND ORS | MR. B D KONWAR SR. ADV. MS. B SOREN MR H AGARWAL MR J SINGH MR P DOLEY MS S JAIN | SC, AFDC |
| ADMISSION | | | | |
| 52 | WP(C)/774/2023 FIXED | PANCHGRAM FISHERY COOPERATIVE SOCIETY LIMITED AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 6 ORS | MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA | GA, ASSAM MR. P SARMA, SC, AFDC (R-1 TO 4) MR. A S TAPADER (R-6) MR M AHMED (R-6) |
| 53 | WP(C)/1205/2023 FIXED | ABDUL GOFUR Versus THE STATE OF ASSAM AND 8 ORS | MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN | GA, ASSAM SC, WATER RESOURCE |
| 54 | WP(C)/1174/2024 FIXED | M/S J K ENGINEERING AND AGRO SERVICE Versus THE STATE OF ASSAM AND 3 ORS | MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL | SC, AGRI. DEPARTMENT |
| 55 | WP(C)/5997/2024 FIXED | PIJUSH KANTI CHOWDHURY Versus THE STATE OF ASSAM AND 7 ORS | MR. D CHAKRABARTY MS D.CHAKRABARTY | SC, SILCHAR MUNICIPAL BOARD GA, ASSAM MR SISHIR DUTTA(R-6,7) MR. S KATAKI (R-8) MS S MOCHAHARI(R-6,7) MR. S DUTTA(R-6,7) MS K BORAH(R-6,7) MS. R DUTTA(R-8) MR S DUTTA(R-6,7) |

56 [WP\(C\)/6853/2024](#)
FIXED

DIPAK KUMAR DAS
Versus
THE BHARAT PETROLEUM CORPORATION
LTD AND 6 ORS

MR. I CHOWDHURY SR
ADV
MR B CHOUDHURY
MR S DAS
W AHMED

MR. S S ROY (C.G.C)
SC, GAD
DY.S.G.I.
SC, BPCL

WITH
[I.A.\(Civil\)/125/2025](#)
in WP(C)/6853/2024

DIPAK KUMAR DAS
Versus
THE BHARAT PETROLEUM CORPORATION
LIMITED AND SEVEN ORS

MR. W RAHMAN
MR B CHOUDHURY

MR. S S ROY
SC, GAD
DY.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/01/2025

-

| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 5) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 6) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 7) | J SHARMA | 20-01-2025 | To | 27-01-2025 |
| 8) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 9) | MR. R DE | 22-01-2025 | To | 26-01-2025 |
| 10) | MD. B HUSSAIN | 21-01-2025 | To | 27-01-2025 |
| 11) | MR A H TOUFIQ | 21-01-2025 | To | 27-01-2025 |
| 12) | MR. M K SHARMA | 22-01-2025 | To | 28-01-2025 |
| 13) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 14) | MR R GOENKA | 22-01-2025 | To | 24-01-2025 |
| 15) | MR A GOENKA | 22-01-2025 | To | 24-01-2025 |
| 16) | MR. U K BORTHAKUR | 22-01-2025 | To | 24-01-2025 |
| 17) | MR. M DUTTA | 23-01-2025 | To | 28-01-2025 |
| 18) | MS. D GHOSH | 22-01-2025 | To | 24-01-2025 |
| 19) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 20) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 21) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II

**THIS BENCH WILL RISE AT 1 PM AND WILL SIT AGAIN
AFTER RISING OF THE DIVISION BENCH OF HONOURABLE
MRS. JUSTICE MARLI VANKUNG AND HONOURABLE
MRS. JUSTICE SUSMITA PHUKAN KHAUND]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ORDERS

| | | | | |
|----|--|---|--|-----------|
| 41 | WP(C)/6709/2024 WITH LCR, BY SLIP | HANUFA KHATUN Versus THE UNION OF INDIA AND 5 ORS. | MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN | DY.S.G.I. |
|----|--|---|--|-----------|

HEARING

| | | | | |
|----|--|--|--|---|
| 42 | WP(C)/8053/2018 WITH LCR, BY SLIP | BAHARJAN BEGUM Versus THE UNION OF INDIA AND 5 ORS. | MR. M A SHEIKH DR. K U AHMED MR. M HUSSAIN MS F INTAZ | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
|----|--|--|--|---|

=====

LEAVE NOTE OF ADVOCATES FOR 24/01/2025

-

| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 5) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 6) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 7) | J SHARMA | 20-01-2025 | To | 27-01-2025 |
| 8) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 9) | MR. R DE | 22-01-2025 | To | 26-01-2025 |
| 10) | MD. B HUSSAIN | 21-01-2025 | To | 27-01-2025 |
| 11) | MR A H TOUFIQ | 21-01-2025 | To | 27-01-2025 |
| 12) | MR. M K SHARMA | 22-01-2025 | To | 28-01-2025 |
| 13) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 14) | MR R GOENKA | 22-01-2025 | To | 24-01-2025 |

| | | | | |
|-----|-------------------|------------|----|------------|
| 15) | MR A GOENKA | 22-01-2025 | To | 24-01-2025 |
| 16) | MR. U K BORTHAKUR | 22-01-2025 | To | 24-01-2025 |
| 17) | MR. M DUTTA | 23-01-2025 | To | 28-01-2025 |
| 18) | MS. D GHOSH | 22-01-2025 | To | 24-01-2025 |
| 19) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 20) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 21) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|--|--|
| MOTION | | | | |
| 32 | WP(C)/5743/2024 FIXED | BEDA KANTA CHETIA Versus THE STATE OF ASSAM AND 5 ORS | MRS A BUJARBARUAH MS A.SARMA | SC, SEC. EDU. SC, FINANCE DEPTT. |
| 33 | WP(C)/227/2025 FIXED | JAYANTA KUMAR GOPE AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR J ABEDIN MR. S C BISWAS MS A BORAH MR. A K DAS | SC, SEC. EDU. SC, BTC SC, FINANCE |
| 34 | WP(C)/351/2025 B/O | PROF. GURU PRASAD KHATANIAR Versus THE GAUHATI UNIVDRSITY AND 4 ORS. | MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C | SC, G U |
| ADMISSION | | | | |
| 35 | WP(C)/2860/2019 FIXED | MERAJ KHAN Versus THE STATE OF ASSAM AND 5 ORS. | MR G JALAN | SC, HIGHER EDU SC, AG MR. A BARKATAKI MR. R K TALUKDAR (R-6) MR. N BARUAH MR P BHARDWAJ MR. M SARMA SC, PENSION |
| 36 | WP(C)/5614/2024 FIXED | MD. JOMIL AHMED Versus THE STATE OF ASSAM AND 3 ORS | MR. P J SAIKIA, SR. ADV MR J ISLAM MS M NIROLA | SC, SEC. EDU. |

LEAVE NOTE OF ADVOCATES FOR 24/01/2025

| | | | | |
|----|---------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 5) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 6) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 7) | J SHARMA | 20-01-2025 | To | 27-01-2025 |
| 8) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |

| | | | | |
|-----|-------------------------|------------|----|------------|
| 9) | MR. R DE | 22-01-2025 | To | 26-01-2025 |
| 10) | MD. B HUSSAIN | 21-01-2025 | To | 27-01-2025 |
| 11) | MR A H TOUFIQ | 21-01-2025 | To | 27-01-2025 |
| 12) | MR. M K SHARMA | 22-01-2025 | To | 28-01-2025 |
| 13) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 14) | MR R GOENKA | 22-01-2025 | To | 24-01-2025 |
| 15) | MR A GOENKA | 22-01-2025 | To | 24-01-2025 |
| 16) | MR. U K BORTHAKUR | 22-01-2025 | To | 24-01-2025 |
| 17) | MR. M DUTTA | 23-01-2025 | To | 28-01-2025 |
| 18) | MS. D GHOSH | 22-01-2025 | To | 24-01-2025 |
| 19) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 20) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 21) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|---|---------------------|
| ADMISSION | | | | |
| 20 | CrI.A./22/2025 B/O | ASMAT ALI @ AJMAT ALI @ AJMAD ALI Versus THE STATE OF ASSAM AND ANR | MR. A PHUKAN MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS | PP, ASSAM |
| | WITH I.A.(CrI.)/58/2025 in CrI.A./22/2025 | ASMAT ALI @ AJMAT ALI @ AJMAD ALI Versus THE STATE OF ASSAM AND ANR | MR. A PHUKAN MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS | PP, ASSAM |
| HEARING | | | | |
| 21 | CrI.A./288/2022 WITH LCR 5 FILES. P.B-2. B/O. | BILLAL HUSSAIN Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 24/01/2025

| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 5) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 6) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 7) | J SHARMA | 20-01-2025 | To | 27-01-2025 |
| 8) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 9) | MR. R DE | 22-01-2025 | To | 26-01-2025 |
| 10) | MD. B HUSSAIN | 21-01-2025 | To | 27-01-2025 |
| 11) | MR A H TOUFIQ | 21-01-2025 | To | 27-01-2025 |
| 12) | MR. M K SHARMA | 22-01-2025 | To | 28-01-2025 |
| 13) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |

| | | | | |
|-----|-------------------|------------|----|------------|
| 14) | MR R GOENKA | 22-01-2025 | To | 24-01-2025 |
| 15) | MR A GOENKA | 22-01-2025 | To | 24-01-2025 |
| 16) | MR. U K BORTHAKUR | 22-01-2025 | To | 24-01-2025 |
| 17) | MR. M DUTTA | 23-01-2025 | To | 28-01-2025 |
| 18) | MS. D GHOSH | 22-01-2025 | To | 24-01-2025 |
| 19) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 20) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 21) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING
OF THE SPECIAL DIVISION BENCH WHICHEVER IS EARLIER]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|--|--|---|------------------------------|
| ADMISSION | | | | |
| 7 | WP(C)/3445/2020 FIXED | DIBYA JYOTI BORDOLOI Versus THE UNION OF INDIA AND 4 ORS. | MR. P MAHANTA MR. D DEKA MR. R B GOHAIN | MRS. A GAYAN ASSTT.S.G.I. |
| BAIL HEARING (BA) | | | | |
| 8 | Bail Appln./3773/2024 WITH CASE RECORD (SCANNED COPY), FIXED | KHAIMINLAL TOUTHANG Versus THE STATE OF ASSAM | M THUMRA MR. S T KOM | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 24/01/2025

| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 5) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 6) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 7) | J SHARMA | 20-01-2025 | To | 27-01-2025 |
| 8) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 9) | MR. R DE | 22-01-2025 | To | 26-01-2025 |
| 10) | MD. B HUSSAIN | 21-01-2025 | To | 27-01-2025 |
| 11) | MR A H TOUFIQ | 21-01-2025 | To | 27-01-2025 |
| 12) | MR. M K SHARMA | 22-01-2025 | To | 28-01-2025 |
| 13) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 14) | MR R GOENKA | 22-01-2025 | To | 24-01-2025 |
| 15) | MR A GOENKA | 22-01-2025 | To | 24-01-2025 |
| 16) | MR. U K BORTHAKUR | 22-01-2025 | To | 24-01-2025 |
| 17) | MR. M DUTTA | 23-01-2025 | To | 28-01-2025 |
| 18) | MS. D GHOSH | 22-01-2025 | To | 24-01-2025 |
| 19) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 20) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 21) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|--|--|
| MOTION | | | | |
| 56 | WP(C)/3004/2024 FIXED | SHASHI PRAKASH RAI Versus THE STATE OF ASSAM AND 5 ORS | MR H MAZUMDER A KALITA MISS. J GOGOI MR. A KHANDAKAR MR A K RAI | GA, ASSAM MR I RAFIQUE (R-6) MR. A PARVEZ (R/p no.6) MRS S A CHOUDHURY(R-6) MR B GOSWAMI MS A AFREEN(R-6) |
| 57 | WP(C)/6437/2024 FIXED | SIBESH BARMAN AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. J I BORBHUIYA MR. L MOHAN MR. S K SAIKIA MR A HOSSAIN MR D.S. BHATTACHARYA | GA, ASSAM SC, BTC |
| 58 | WP(C)/7008/2024 FIXED | ISLAM UDDIN BARBHUIYA Versus ASSAM INFORMATION COMMISSION AND 5 ORS. | MR. A M S MAZUMDER | SC, P AND R.D. GA, ASSAM MR D DEKA |
| 59 | WP(C)/341/2025 B/O | MONI KANTA DAS Versus UNION OF INDIA AND 3 ORS | MR S K AGARWAL M AGARWAL | SC, GST |
| 60 | WP(C)/344/2025 B/O | KASHIM ALI @ KASHEM ALI Versus THE STATE OF ASSAM AND 11 ORS. | MD. A. RASHID MR. M HUSSAIN MR A.K. MOLLAH | GA, ASSAM SC, REVENUE |
| ADMISSION | | | | |
| 61 | WP(C)/169/2025 CAVT. NO.12792/024, FIXED | MD. RAFIQL ISLAM Versus THE STATE OF ASSAM AND 3 ORS | MR. S HAZARIKA | SC, CO OP GA, ASSAM MR. R K PRADHAN (FOR CAVEATOR) MR. A K SAIKIA (FOR CAVEATOR) |
| ORDERS | | | | |
| 62 | WP(C)/135/2025 FIXED, WITH OFFICE NOTE AND STEPS | M/S KDG FOODS PVT LTD Versus RESERVE BANK OF INDIA AND 3 ORS | MR. S DUTTA MR. B SHARMA MR. H DAS | MR. A GANGULY (R-2) MR. M SHARMA (R-4) MR. A DHANUKA(R-2) MS. S YASMIN(R-4) |
| 63 | I.A.(Civil)/138/2025 B/O in WP(C)/6945/2024 | JISHU KUMAR NATH Versus FOYZUL HOQUE MAZUMDAR AND ORS | MR. A K AZAD | MR B SINHA |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/01/2025

-

| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 5) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 6) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 7) | J SHARMA | 20-01-2025 | To | 27-01-2025 |
| 8) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 9) | MR. R DE | 22-01-2025 | To | 26-01-2025 |
| 10) | MD. B HUSSAIN | 21-01-2025 | To | 27-01-2025 |
| 11) | MR A H TOUFIQ | 21-01-2025 | To | 27-01-2025 |
| 12) | MR. M K SHARMA | 22-01-2025 | To | 28-01-2025 |
| 13) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 14) | MR R GOENKA | 22-01-2025 | To | 24-01-2025 |
| 15) | MR A GOENKA | 22-01-2025 | To | 24-01-2025 |
| 16) | MR. U K BORTHAKUR | 22-01-2025 | To | 24-01-2025 |
| 17) | MR. M DUTTA | 23-01-2025 | To | 28-01-2025 |
| 18) | MS. D GHOSH | 22-01-2025 | To | 24-01-2025 |
| 19) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 20) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 21) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|--|---|--|
| - FOR MOTION - | | | | |
| 56 | WP(C)/333/2025 B/O | SOMANATH MAHARANA Versus THE UNION OF INDIA AND 4 ORS | MR K THAKUR MS J A RAHMAN MR P R SARMA MR. H ALI SIRAJ CHOUDHURY B ALI SK PANKAJ DAS MR U PANDEY | DY.S.G.I. |
| - FOR ORDERS - | | | | |
| 57 | WP(C)/4212/2023 FIXED | KUKIL DAS Versus THE STATE OF ASSAM AND 4 ORS. | MR. M DAS MS. P NEOG MR. A DAS | GA, ASSAM |
| 58 | I.A.(Civil)/3804/2024 FIXED in WP(C)/6038/2023 WITH WP(C)/6038/2023 | UNION OF INDIA AND 5 ORS Versus ANIL KUMAR DEORI AND ORS ANIL KUMAR DEORI Versus UNION OF INDIA AND 8 ORS | GA, AP MR. S K DEORI MR D K DEORI MS. SOMILA | MR. S K DEORI MR. K K PARASAR (R-1-5) DY.S.G.I. GA, ARUNACHAL |
| 59 | I.A.(Civil)/4092/2024 B/O in WP(C)/6969/2024 WITH WP(C)/6969/2024 | RAJ MOHAN RAY Versus THE STATE OF ASSAM AND 7 ORS RAJ MOHAN RAY Versus THE STATE OF ASSAM AND 7 ORS | MR. M K DAS MS. B CHETRY S J DUTTA MR. M K DAS MS. B CHETRY S J DUTTA | SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, AG (A AND E) GA, ASSAM SC, FINANCE |
| 60 | WP(C)/5455/2024 B/O | ANINDITA BORA AND ANR Versus THE SECRETARY AND 11 ORS (H) | MR. R P SARMAH MR. D DOLEY MS A DEKA | SC, HEALTH |
| - ADMISSION WITH NOTICE SERVED - REPLY NOT FILED - | | | | |
| 61 | WP(C)/1265/2023 FIXED | DIBAJYOTI HAZARIKA EX CT GD FORCE NO. 0651323326 Versus THE UNION OF INDIA AND 4 ORS | MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA | MR. K K PARASAR DY.S.G.I. |
| - ADMISSION WITH NOTICE SERVED - REPLY FILED - | | | | |

| | | | | |
|----|---|--|--|---|
| 62 | WP(C)/5459/2022 B/O | ABDUL MANNAN CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS | MR. S Ali MR K DAS | |
| 63 | WP(C)/675/2023 FIXED | JULI CHAKRAVARTY Versus THE STATE OF ASSAM AND 2 ORS | MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MR. H G HAZARIKA | SC, IRRIGATION SC, HEALTH |
| 64 | WITH WP(C)/705/2023 | JATIN KALITA Versus THE STATE OF ASSAM AND 2 ORS | MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MR. H G HAZARIKA | SC, HEALTH |
| 65 | WITH WP(C)/706/2023 | BISWAJIT DAS Versus THE STATE OF ASSAM AND 2 ORS | MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MR. H G HAZARIKA | SC, HEALTH |
| 66 | WP(C)/2928/2024 FIXED | HEAD CONSTABLE -GD (MAH) MALATI DEVI Versus THE UNION OF INDIA AND 4 ORS | MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA | MS. B SARMA DY.S.G.I. |
| 67 | WP(C)/6886/2024 FIXED | PUTULI BORAH Versus THE STATE OF ASSAM AND 7 ORS. | MR S P DAS MS C BORA MS. S BAISHYA | SC, AG (A AND E) SC, HEALTH SC, FINANCE |

=====

LEAVE NOTE OF ADVOCATES FOR 24/01/2025

-

| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 5) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 6) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 7) | J SHARMA | 20-01-2025 | To | 27-01-2025 |
| 8) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 9) | MR. R DE | 22-01-2025 | To | 26-01-2025 |
| 10) | MD. B HUSSAIN | 21-01-2025 | To | 27-01-2025 |
| 11) | MR A H TOUFIQ | 21-01-2025 | To | 27-01-2025 |
| 12) | MR. M K SHARMA | 22-01-2025 | To | 28-01-2025 |
| 13) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 14) | MR R GOENKA | 22-01-2025 | To | 24-01-2025 |
| 15) | MR A GOENKA | 22-01-2025 | To | 24-01-2025 |
| 16) | MR. U K BORTHAKUR | 22-01-2025 | To | 24-01-2025 |
| 17) | MR. M DUTTA | 23-01-2025 | To | 28-01-2025 |
| 18) | MS. D GHOSH | 22-01-2025 | To | 24-01-2025 |
| 19) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 20) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 21) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|---|--|--|---|
| WITHDRAWAL | | | | |
| 47 | Crl.Pet./976/2024 B/O | AJIJUR @ AJIJUL @ RITU ALI Versus THE STATE OF ASSAM AND ANR | MR. I CHOUDHURY R L CHUTIA M INGTI | PP, ASSAM |
| ADMISSION | | | | |
| 48 | Crl.Rev.P./6/2025 FIXED | PERPETUAL SANKLY Versus THE STATE OF ASSAM | MR. P P DUTTA MS P SARMA MS. P P DAS | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 49 | Bail Appln./3556/2024 WITH CASE RECORD(SCANNED COPY), FIXED | PARITUSH GHOSH @ PARITUSH GHOSE Versus THE STATE OF ASSAM AND ANR. | MR. A PARAMANIK P. KALITA | PP, ASSAM |
| 50 | Bail Appln./3695/2024 WITH CASE RECORD (SCANNED COPY), FIXED, | ENNUS ALI @ INNUS Versus THE STATE OF ASSAM | MR. M HOSSAIN MR. Z H AHMED SK ABDULLAH | PP, ASSAM |
| 51 | Bail Appln./3882/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED | BIKRAM PAUL @ BIPLOB PAUL Versus THE STATE OF ASSAM AND ANR | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | PP, ASSAM |
| 52 | Bail Appln./3912/2024 WITH OFFICE NOTE, FIXED | HAZARAT ALI ALIAS HAZRAT ALI AHMED Versus THE STATE OF ASSAM | MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN | PP, ASSAM |
| ORDERS | | | | |
| 53 | WP(C)/188/2020 FIXED | BABITA BAYAN AND ANR. Versus THE STATE OF ASSAM AND 17 ORS. | MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI | SC, ELEM. EDU GA, ASSAM MR P NAYAK MR. A PHUKAN SC, SSA |
| 54 | I.A.(Crl.)/57/2025 FIXED in Bail Appln./3957/2024 WITH Bail Appln./3957/2024 | TRISHA DAS Versus THE STATE OF ASSAM TRISHA DAS Versus THE STATE OF ASSAM | MR MINTU SAIKIA MS R DUTTA | PP, ASSAM PP, ASSAM |

| | | | | |
|----|--|--|-------------------------------|-----------|
| 55 | WITH Bail Appln./3891/2024 | SALEHA KHATUN Versus THE STATE OF ASSAM | MR MINTU SAIKIA MS R DUTTA | PP, ASSAM |
| | WITH I.A.(CrI.)/56/2025 in Bail Appln./3891/2024 | SALEHA KHATUN Versus THE STATE OF ASSAM | | PP, ASSAM |
| 56 | WITH Bail Appln./8/2025 | MUNNI KHAN Versus THE STATE OF ASSAM | MR A A DEWAN MR H A RASHID | PP, ASSAM |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/01/2025

-

| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 5) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 6) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 7) | J SHARMA | 20-01-2025 | To | 27-01-2025 |
| 8) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 9) | MR. R DE | 22-01-2025 | To | 26-01-2025 |
| 10) | MD. B HUSSAIN | 21-01-2025 | To | 27-01-2025 |
| 11) | MR A H TOUFIQ | 21-01-2025 | To | 27-01-2025 |
| 12) | MR. M K SHARMA | 22-01-2025 | To | 28-01-2025 |
| 13) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 14) | MR R GOENKA | 22-01-2025 | To | 24-01-2025 |
| 15) | MR A GOENKA | 22-01-2025 | To | 24-01-2025 |
| 16) | MR. U K BORTHAKUR | 22-01-2025 | To | 24-01-2025 |
| 17) | MR. M DUTTA | 23-01-2025 | To | 28-01-2025 |
| 18) | MS. D GHOSH | 22-01-2025 | To | 24-01-2025 |
| 19) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 20) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 21) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING
OF THE SPECIAL DIVISION BENCH WHICHEVER IS EARLIER]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------------------|---|--|--|--|
| ORDER (STAY VACATING) | | | | |
| 18 | I.A.(Civil)/3897/2024 FIXED in WP(C)/6046/2023 | SRI BUDDHADEV LAHARY Versus RANGJALU BASUMATARY AND 4 ORS H | J SHARMA MR. J SARMAH MR. B K DAS H P NEOG | MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY SC, G U |
| | WITH WP(C)/6046/2023 | RANGJALU BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS | MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY | SC, HIGHER EDU MR. J SARMAH (R-5) MR. B K DAS (R-4) H P NEOG (R-4) SC, G U |
| 19 | WITH WP(C)/6044/2023 | RAISUMAI KHAKHLARI Versus THE STATE OF ASSAM AND 4 ORS | MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY | SC, HIGHER EDU MR. P BORAH (r-5) SC, G U |
| | WITH I.A.(Civil)/166/2024 in WP(C)/6044/2023 | DR. LAKHIRAM NARZARY, Versus RAISUMAI KHAKHLARI AND 4 ORS. | MR. P BORAH MRS K M SAIKIA | MR. D P CHALIHA SC, EDU |
| 20 | WITH WP(C)/6047/2023 | SUNITA BARO Versus THE STATE OF ASSAM AND 4 ORS | MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY | SC, HIGHER EDU MR. M K HUSSAIN (R-5) MRS. S Y AHMED (R-5) MR K U AHMED (R-5) MS. F H AHMED (R-5) MR. M ALOM (R-5) MD A RAHMAN (R-5) SC, G U |
| 21 | I.A.(Civil)/69/2025 FIXED in WP(C)/4998/2023 | HASNARA BEGUM Versus THE STATE OF ASSAM AND 8 ORS | MR H R CHOUDHURY S. TALUKDAR A S PRODhani | SC, ELEM. EDU GA, ASSAM SC, AG MR H R CHOUDHURY (R-9) SC, FINANCE |
| | WITH WP(C)/4998/2023 | MAMTAZ BEGUM BARBHUYAN Versus THE STATE OF ASSAM AND 8 ORS | MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN | SC, ELEM. EDU GA, ASSAM SC, AG MR H R CHOUDHURY (R-9) S. TALUKDAR (R-9) A S PRODhani (R-9) SC, FINANCE |

| | | | | |
|------------------|--|---|---|--|
| | WITH I.A.(Civil)/3342/2023 in WP(C)/4998/2023 | MAMTAZ BEGUM BARBHUYAN, Versus THE STATE OF ASSAM AND 8 ORS | MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN | SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE |
| 22 | I.A.(Civil)/83/2025 B/O in WP(C)/4866/2024 WITH WP(C)/4866/2024 | NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS | MR H DAS D BARUAH | SC, HIGHER EDU SC, AG (A AND E) |
| | | NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS | MR H DAS D BARUAH | SC, HIGHER EDU SC, AG (A AND E) MR. P BOIRAGI (R-4) MR. S J SARMAH(R-4) |
| ADMISSION | | | | |
| 23 | WP(C)/667/2023 FIXED WITH I.A.(Civil)/1094/2023 in WP(C)/667/2023 | BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS | MRS. K DEVI MR. U K NAIR MS S A KHALIFA | SC, BTC |
| | | BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS | MRS. K DEVI MR. U K NAIR MS S A KHALIFA | SC, BTC |
| 24 | WITH WP(C)/4551/2021 | AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS | MRS. K DEVI MS S A KHALIFA | SC, SEC. EDU. SC, BTC |
| | WITH I.A.(Civil)/1065/2023 in WP(C)/4551/2021 | AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS | MRS. K DEVI MS S A KHALIFA | SC, SEC. EDU. SC, BTC |
| 25 | WITH WP(C)/673/2023 | BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 8 ORS | MRS. K DEVI MS S A KHALIFA | SC, BTC |
| | WITH I.A.(Civil)/1103/2023 in WP(C)/673/2023 | BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 7 ORS | MRS. K DEVI MS S A KHALIFA | SC, SEC. EDU. SC, BTC |
| 26 | WP(C)/6391/2023 B/O | MD. MOBIN ALI @ MOBIN ALI Versus CENTRAL BOARD OF SECONDARY EDUCATION AND 3 ORS | MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY | MR. M K MAJUMDAR (R-4) MR. T K DEY(R-4) SC, CBSE |
| ORDERS | | | | |
| 27 | I.A.(Civil)/139/2025 B/O in WP(C)/6004/2024 WITH WP(C)/6004/2024 | LAWANU BORDOLOI Versus HE STATE OF ASSAM AND ORS | MRS. P B HAZARIKA MR. S Ali MD A RAHMAN | SC, ELEM. EDU SC, SCERT, ASSAM SC, SCERT, ASSAM |
| | | TAPAN KUMAR SHARMA Versus THE STATE OF ASSAM AND 7 ORS | MR S DUTTA MR P CHOUDHURY MR. P SENGUPTA MS P SAIKIA | SC, ELEM. EDU SC, AG (A AND E) SC, AG (A AND E) MRS. P B HAZARIKA (R-5) MR. S Ali(R-5) |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/01/2025

-

| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 5) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 6) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 7) | J SHARMA | 20-01-2025 | To | 27-01-2025 |
| 8) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 9) | MR. R DE | 22-01-2025 | To | 26-01-2025 |
| 10) | MD. B HUSSAIN | 21-01-2025 | To | 27-01-2025 |
| 11) | MR A H TOUFIQ | 21-01-2025 | To | 27-01-2025 |
| 12) | MR. M K SHARMA | 22-01-2025 | To | 28-01-2025 |
| 13) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 14) | MR R GOENKA | 22-01-2025 | To | 24-01-2025 |
| 15) | MR A GOENKA | 22-01-2025 | To | 24-01-2025 |
| 16) | MR. U K BORTHAKUR | 22-01-2025 | To | 24-01-2025 |
| 17) | MR. M DUTTA | 23-01-2025 | To | 28-01-2025 |
| 18) | MS. D GHOSH | 22-01-2025 | To | 24-01-2025 |
| 19) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 20) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 21) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CRIMINAL BENCH AND CIVIL BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|--|---|--|---|
| DELIVERY OF ORDER | | | | |
| 53 | I.A.(Civil)/3147/2024 in CRP(IO)/68/2024 | DEBENDRA JALEWAL Versus BIRENDRA PRASAD SAH, | MR. B D KONWAR SR. ADV. MR H AGARWAL MS P GUPTA MS S JAIN | MR. P K SARAF |
| | WITH CRP(IO)/68/2024 | BIRENDRA PRASAD SAH Versus DEBENDRA JALEWAL | MR. D SARAF MR. S S GUPTA MR. P K SARAF | MR. B D KONWAR SR. ADV. (R-1) MR H AGARWAL (R-1) MS P GUPTA (R-1) MS S JAIN (R-1) |
| MOTION (BA) | | | | |
| 54 | Bail Appln./177/2025 B/O | GAUTAM BORO Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 55 | Bail Appln./3650/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED | MUSTAFA NUR ALOM Versus THE STATE OF ASSAM | MR. S M MOLLAH MR K HUSSAIN | PP, ASSAM |
| BAIL HEARING | | | | |
| 56 | AB/3273/2024 FIXED | AJGAR ALI AND 12 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. S ISLAM MR A HAWARI A R MONDAL | PP, ASSAM |
| ORDERS | | | | |
| 57 | FAO/74/2024 WITH LCR, B/O | MANTU GHOSH Versus ANUPAMA GHOSH | MRS. S ROY MS F N ZAMAN | MS. A HUSSAIN |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/01/2025

-

| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 5) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 6) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 7) | J SHARMA | 20-01-2025 | To | 27-01-2025 |
| 8) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 9) | MR. R DE | 22-01-2025 | To | 26-01-2025 |
| 10) | MD. B HUSSAIN | 21-01-2025 | To | 27-01-2025 |
| 11) | MR A H TOUFIQ | 21-01-2025 | To | 27-01-2025 |
| 12) | MR. M K SHARMA | 22-01-2025 | To | 28-01-2025 |
| 13) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 14) | MR R GOENKA | 22-01-2025 | To | 24-01-2025 |
| 15) | MR A GOENKA | 22-01-2025 | To | 24-01-2025 |
| 16) | MR. U K BORTHAKUR | 22-01-2025 | To | 24-01-2025 |
| 17) | MR. M DUTTA | 23-01-2025 | To | 28-01-2025 |
| 18) | MS. D GHOSH | 22-01-2025 | To | 24-01-2025 |
| 19) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 20) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 21) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|---|-----------------------------------|---------------------|
| MOTION | | | | |
| 29 | Crl.Pet./1585/2024 B/O | MITHUN ALI @ REZAUL HOQUE Versus THE STATE OF ASSAM AND ANR. | MR. M R KHANDAKAR MR. A ROHMAN | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 24/01/2025

| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 5) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 6) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 7) | J SHARMA | 20-01-2025 | To | 27-01-2025 |
| 8) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 9) | MR. R DE | 22-01-2025 | To | 26-01-2025 |
| 10) | MD. B HUSSAIN | 21-01-2025 | To | 27-01-2025 |
| 11) | MR A H TOUFIQ | 21-01-2025 | To | 27-01-2025 |
| 12) | MR. M K SHARMA | 22-01-2025 | To | 28-01-2025 |
| 13) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 14) | MR R GOENKA | 22-01-2025 | To | 24-01-2025 |
| 15) | MR A GOENKA | 22-01-2025 | To | 24-01-2025 |
| 16) | MR. U K BORTHAKUR | 22-01-2025 | To | 24-01-2025 |
| 17) | MR. M DUTTA | 23-01-2025 | To | 28-01-2025 |
| 18) | MS. D GHOSH | 22-01-2025 | To | 24-01-2025 |
| 19) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |

20) MR. B K DAS

05-02-2025

To 28-02-2025

21) MS. P DAS

05-02-2025

To 28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-II, IF TIME PERMITS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|---|--|--|---------------------|
| BAIL HEARING (BA) | | | | |
| 16 | Bail Appln./2886/2024 WITH CASE RECORD (SCANNED COPY), FIXED | ABHISEKH CHANDA @ ABHISHEK CHANDA Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | PP, ASSAM |
| 17 | Bail Appln./3787/2024 WITH CASE RECORD (SCANNED COPY), FIXED | WAHENGBAM ROBITA DEVI AND ANR Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | PP, ASSAM |

ORDERS

| | | | | |
|----|---|--|---------------|-----------|
| 18 | I.A.(CrI.)/59/2025 (CONNECTED WITH ITEM NO. 5 IN THE DAILY CAUSE LIST) in Bail Appln./3770/2024 | WAJID HUSSAIN ALIAS MUNNA Versus THE STATE OF ASSAM | MR. A K GUPTA | PP, ASSAM |
|----|---|--|---------------|-----------|

LEAVE NOTE OF ADVOCATES FOR 24/01/2025

| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 5) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 6) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 7) | J SHARMA | 20-01-2025 | To | 27-01-2025 |
| 8) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 9) | MR. R DE | 22-01-2025 | To | 26-01-2025 |
| 10) | MD. B HUSSAIN | 21-01-2025 | To | 27-01-2025 |
| 11) | MR A H TOUFIQ | 21-01-2025 | To | 27-01-2025 |
| 12) | MR. M K SHARMA | 22-01-2025 | To | 28-01-2025 |
| 13) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 14) | MR R GOENKA | 22-01-2025 | To | 24-01-2025 |
| 15) | MR A GOENKA | 22-01-2025 | To | 24-01-2025 |
| 16) | MR. U K BORTHAKUR | 22-01-2025 | To | 24-01-2025 |
| 17) | MR. M DUTTA | 23-01-2025 | To | 28-01-2025 |

| | | | | |
|-----|---------------|------------|----|------------|
| 18) | MS. D GHOSH | 22-01-2025 | To | 24-01-2025 |
| 19) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 20) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 21) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH

**ITEM NO. 11 IN THE DAILY CAUSE LIST HAS
BEEN WRONGLY LISTED]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|--|--|--|--|
| ADMISSION | | | | |
| 46 | Crl.Pet./325/2024 B/O | NABA KUMAR GOSWAMI Versus MRS. RUMI DEVI | MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR | MR A K AHMED MS P KAKATI |
| 47 | Crl.Pet./1138/2024 B/O | RISHI CHUTIA Versus LUTFOR RAHMAN | MR. N K HALOI MR. K M HASSAN | MR. Z ALAM MS. S NAZNEEN MR. J ISLAM |
| BAIL HEARING (BA) | | | | |
| 48 | Bail Appln./3582/2024 WITH CASE RECORD (SCANNED COPY), FIXED | MD NAZMUL MIAH Versus THE STATE OF ASSAM | MR. T HUSSAIN MR T THAKURIA | PP, ASSAM |
| 49 | WITH Bail Appln./2152/2024 | ALI AHMED Versus THE STATE OF ASSAM | MD A RAHMAN MS. A KHATUN | PP, ASSAM |
| BAIL HEARING | | | | |
| 50 | AB/3175/2024 FIXED | DR FARID KHAN AND ANR Versus THE STATE OF ASSAM | MR. M ALI MR J. ISLAM MR J. E. SARKAR | PP, ASSAM |
| ORDERS | | | | |
| 51 | Crl.Pet./1516/2024 FIXED | MADHAB KRISHNA GOSWAMI Versus THE STATE OF ASSAM AND ANR. | MR. R MAJUMDAR MS. J GHOSH | PP, ASSAM |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/01/2025

-

| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 5) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 6) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 7) | J SHARMA | 20-01-2025 | To | 27-01-2025 |
| 8) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 9) | MR. R DE | 22-01-2025 | To | 26-01-2025 |
| 10) | MD. B HUSSAIN | 21-01-2025 | To | 27-01-2025 |
| 11) | MR A H TOUFIQ | 21-01-2025 | To | 27-01-2025 |
| 12) | MR. M K SHARMA | 22-01-2025 | To | 28-01-2025 |
| 13) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 14) | MR R GOENKA | 22-01-2025 | To | 24-01-2025 |
| 15) | MR A GOENKA | 22-01-2025 | To | 24-01-2025 |
| 16) | MR. U K BORTHAKUR | 22-01-2025 | To | 24-01-2025 |
| 17) | MR. M DUTTA | 23-01-2025 | To | 28-01-2025 |
| 18) | MS. D GHOSH | 22-01-2025 | To | 24-01-2025 |
| 19) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 20) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 21) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV AND V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|---|---|
| ADMISSION | | | | |
| 62 | WP(C)/5659/2018 FIXED | KUMUD NATH AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. D SARMAH MR A UPADHYAY MS. K JAIN MR. P UPADHYAY | GA, ASSAM SC, REVENUE SC, C G S C |
| 63 | WP(C)/883/2023 FIXED | MAKSUD AHMED MAZUMDER Versus THE FOOD CORPORATION OF INDIA AND 7 OTHERS | MR. I ALAM Ms. R. R. BORAH MR. T SK | MR B K SINGH SC, F C I |
| 64 | WP(C)/3621/2023 FIXED | JAHANARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS | MRS. S ROY | GA, ASSAM M DAS (R-5) MR. A RAHMAN (r-4) |
| | WITH I.A.(Civil)/2048/2024 in WP(C)/3621/2023 | MESTER ALI PODDAR Versus JAHANARA BEGUM AND ORS | A RAHMAN | GA, ASSAM MS. S ROY |
| 65 | WP(C)/5527/2023 | JAHANARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. S DUTTA MRS. S ROY MR N RAHMAN | GA, ASSAM MR. A RAHMAN SC, REVENUE |
| 66 | WP(C)/4310/2024 FIXED | MONUJ HASNU @ MANOJ HASNU Versus THE STATE OF ASSAM AND 7 ORS | MR. M P CHOUDHURY MR. S BATHARI | SC, NHIDC SC, REVENUE SC, K A A C |
| 67 | WP(C)/6078/2024 FIXED | SILBHANGA (NA-KHULAGRANT) KORKAT BASTI BHUMI PUNAR SANGSTHAPAN DABI COMMITTEE AND 229 ORS. Versus THE UNION OF INDIA AND 7 ORS | MR. A R BHUYAN MR. P K ROYCHOUDHURY MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH | GA, ASSAM DY.S.G.I. SC, REVENUE |
| ORDERS | | | | |
| 68 | WP(C)/6944/2024 FIXED | DWIPENDRA PATOWARY Versus THE UNION OF INDIA AND 10 ORS. | MR. K N CHOUDHURY MR. M DAS | GA, ASSAM SC, NHAI DY.S.G.I. SC, AEGCL |
| 69 | I.A.(Civil)/137/2025 B/O in WP(C)/5767/2024 | THE STATE OF ASSAM Versus DHARMENDRA PRASAD SAH | MR R B GOSWAMI | MS. T SOM MR H DAS MS. U HAZARIKA |

WITH
[WP\(C\)/5767/2024](#)

DHARMENDRA PRASAD SAH
Versus
THE STATE OF ASSAM AND 4 ORS

MS. T SOM
MR H DAS
MS. U HAZARIKA

SC, TRANSPORT
DEPARTMENT, ASSAM

WITH
[I.A.\(Civil\)/3782/2024](#)
in WP(C)/5767/2024

DHARMENDRA PRASAD SAH
Versus
THE STATE OF ASSAM AND 4 ORS

MS. T SOM
MR H DAS
MS. U HAZARIKA

SC, TRANSPORT
DEPARTMENT, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/01/2025

-

| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 5) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 6) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 7) | J SHARMA | 20-01-2025 | To | 27-01-2025 |
| 8) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 9) | MR. R DE | 22-01-2025 | To | 26-01-2025 |
| 10) | MD. B HUSSAIN | 21-01-2025 | To | 27-01-2025 |
| 11) | MR A H TOUFIQ | 21-01-2025 | To | 27-01-2025 |
| 12) | MR. M K SHARMA | 22-01-2025 | To | 28-01-2025 |
| 13) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 14) | MR R GOENKA | 22-01-2025 | To | 24-01-2025 |
| 15) | MR A GOENKA | 22-01-2025 | To | 24-01-2025 |
| 16) | MR. U K BORTHAKUR | 22-01-2025 | To | 24-01-2025 |
| 17) | MR. M DUTTA | 23-01-2025 | To | 28-01-2025 |
| 18) | MS. D GHOSH | 22-01-2025 | To | 24-01-2025 |
| 19) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 20) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 21) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,24th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-III, IV AND V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------------------|---|---|--|--|
| ORDER (STAY VACATING) | | | | |
| 70 | I.A.(Civil)/2127/2023 FIXED in WP(C)/598/2023 | THE KHARUPETIA MUNICIPAL BOARD AND ANR. Versus MOHIBUR RAHMAN AND 4 ORS. | MR A SARMA | GA, ASSAM MS N SULTANA SC, REVENUE |
| | WITH WP(C)/598/2023 | MOHIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS | MR M H AHMED MS N SULTANA I AMIN | MR. S CHAUHAN (R5, R6) GA, ASSAM MR. A R SHOME (R5, R6) MR. A SARMA (r-5,6) MR. K KALITA (r-5,6) MR. P MAZUMDER (R5, R6) MR N ALAM (R5, R6) MR. LENTSO (r-5,6) SC, REVENUE |
| ADMISSION | | | | |
| 71 | WP(C)/748/2014 FIXED, BY SLIP | SMT. RANU DEKA and ANR Versus THE STATE OF ASSAM AND 5 ORS | MR.A GANGULY | GA, ASSAM MR.D K SAIKIA C.G.C. MRS. A GAYAN MR.M PHUKAN ASSTT.S.G.I. |
| 72 | WP(C)/4750/2019 FIXED | PROBIN DEY Versus THE STATE OF ASSAM AND 4 ORS. | MR G P BHOWMIK MR D KALITA MS M KALITA | GA, ASSAM SC, REVENUE |
| 73 | WP(C)/1326/2022 FIXED, BY SLIP | JATIN DUTTA Versus THE STATE OF ASSAM AND 4 ORS. | MR. R MAJUMDAR MS. J GHOSH | GA, ASSAM |
| 74 | WP(C)/6519/2023 (PERSONAL APPEARANCE THROUGH VIDEO CONFRENCING AT 10:30 AM), FIXED | M/S ASSENT CHEMICALS LIMITED Versus GUWAHATI MUNICIPAL CORPORATION AND ANR | MR. R K AGARWALA MR H BETALA MR C KUMAR | SC, GMC |
| 75 | WP(C)/6038/2024 FIXED | SARADA CHOUDHURY AND 4 ORS Versus LIFE INSURANCE CORPORATION OF INDIA AND 5 ORS | MR. SHEELADITYA MRS. R S DEURI MR D S DEKA MS A DAS MS. L WANGSA | DR G J SHARMA (R-1 TO 4) SC UCO BANK MR S NATH(R-1 TO 4) |

ORDERS

| | | | | |
|----|--|---|--|-----------|
| 76 | WP(C)/4483/2018 FIXED | M/S. NARMADA AGENCIES Versus THE STATE OF ASSAM AND 2 ORS | MR B SHARMA MR H DAS MR B KAUSHIK MR G J TALUKDAR | GA, ASSAM |
| 77 | WP(C)/5194/2024 FIXED | ATOWAR RAHMAN AND 7 ORS Versus THE STATE OF ASSAM AND 21 ORS | MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MS M ZOMUANPUII MR P DOLEY | GA, ASSAM |

HEARING

| | | | | |
|----|--|--|---|-----------|
| 78 | WP(C)/4885/2024 FIXED | UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS | DR G J SHARMA MS. K BHATTACHARYYA MS B BORA | DY.S.G.I. |
|----|--|--|---|-----------|

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/01/2025

-

| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 5) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 6) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 7) | J SHARMA | 20-01-2025 | To | 27-01-2025 |
| 8) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 9) | MR. R DE | 22-01-2025 | To | 26-01-2025 |
| 10) | MD. B HUSSAIN | 21-01-2025 | To | 27-01-2025 |
| 11) | MR A H TOUFIQ | 21-01-2025 | To | 27-01-2025 |
| 12) | MR. M K SHARMA | 22-01-2025 | To | 28-01-2025 |
| 13) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 14) | MR R GOENKA | 22-01-2025 | To | 24-01-2025 |
| 15) | MR A GOENKA | 22-01-2025 | To | 24-01-2025 |
| 16) | MR. U K BORTHAKUR | 22-01-2025 | To | 24-01-2025 |
| 17) | MR. M DUTTA | 23-01-2025 | To | 28-01-2025 |
| 18) | MS. D GHOSH | 22-01-2025 | To | 24-01-2025 |
| 19) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 20) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 21) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSELIST –I**]

[**FOR FRIDAY, THE 24TH DAY OF JANUARY, 2025**]

[**AT 2:00 PM**]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

[**COURT NO: 12**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM FROM THE PRINCIPAL SEAT**]

ORDERS

- | | | | |
|---|---|---|-----------------------|
| 1. REVIEW PET. 1/2025 [IN WP(C) 572/2024(DISPOSED)] | M/S PETO DUMPUM ENTERPRISE AND ANR VERSUS THE STATE OF AP AND 9 ORS. | TAMBO TAMIN P J SAIKIA MANISHA NIROLA K J SAIKIA | GIMI TARAK SC(RWD) |
|---|---|---|-----------------------|



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST –I]

[FOR FRIDAY, THE 24TH DAY OF JANUARY, 2025]

[AT 02:00 PM]

BEFORE

HON'BLE MRS. JUSTICE MARLI VANKUNG

HON'BLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

[COURT NO: 18]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM]

JUDGMENT

| | | | |
|----------------------|--|---|--|
| 1. CRL.A.(J). 7/2023 | SH. P.C. LALREMRUATA. VERSUS THE STATE OF MIZORAM AND ANR. | MR. VICTOR L RALTE(AMICUS CURIAE) | MR. JOHNY L TOCHHAWNG (AMICUS CURIAE) FOR R2 P.P./ADDL.PP, MIZORAM FOR R1 |
|----------------------|--|---|--|